

**HIGH COURT OF JUDICATURE AT HYDERABAD**  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

**ABSTRACT**

**Judicial Service - Junior Civil Judges - Transfers and Postings - ORDERS - ISSUED.**

---

**ROC.NO.7702/2014-B.SPL.**

**NOTIFICATION NO.1487-B.SPL.**

**DATED:23.12.2014**  
**READ:**

Letter Dis.Nos.9379 and 9382 dated 15.12.2014 from the  
Prl. District and Sessions Judge, Kadapa.

**The High Court is pleased to order the following Transfers and Postings:-**

1. Ms. M.S.Bharathi, Judicial Magistrate of First Class, Special Mobile Court, Kadapa, is transferred and posted as IV Addl. Junior Civil Judge, Kadapa, VICE Sri T.Kesava, transferred.
2. On relief, Sri T.Kesava, IV Addl. Junior Civil Judge, Kadapa, is transferred and posted as I Addl. Junior Civil Judge, Kadapa (Post kept vacant)
  - i) Ms. M.S.Bharathi, shall take charge of her post from Sri T.Kesava.
  - ii) Ms. M.S.Bharathi, after assumption of charge as IV Addl. Junior Civil Judge, Kadapa, she will be in full additional charge of the post of Judicial Magistrate of First Class, Special Mobile Court, Kadapa, until further orders.
  - iii) Sri T.Kesava, on relief by his successor, shall take charge of his post from Special Judicial Magistrate of First Class, Excise Court, Kadapa.

*S. Jagannathan*  
**REGISTRAR (VIGILANCE)**

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships kind perusal)
3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of Judicature at Hyderabad (for placing before the Registrars for information)

4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the High Court's Notification in the High Court's Official Website)
5. The Accountant General, Andhra Pradesh, Hyderabad
6. The Secretary to Government, Law (L.A.& J-Cts.C) Department Hyderabad
7. The Director of Treasuries and Accounts, Hyderabad
8. The Director, Andhra Pradesh Judicial Academy, Secunderabad
9. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
10. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
11. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, Hyderabad
12. The Prl. District and Sessions Judges, Kadapa.
13. The I Addl. District and Sessions Judge, Kadapa.
14. The I Addl. Junior Civil Judge, Kadapa.
15. The IV Addl. Junior Civil Judge, Kadapa.
16. The Judicial Magistrate of First Class, Special Mobile Court, Kadapa.
17. The Special Judicial Magistrate of First Class, Excise Court, Kadapa.
18. The District Treasury Officer, Kadapa.

19. **THE SECTION OFFICERS:-**

(a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Judicature at Hyderabad.